

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 21.08.2024

COURT OF REGISTRAR
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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5816 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Pammvi Consultancy Services Ltd. Vs. Prashant Agrawal, Liquidator Of Global Syntex (Bhilwara) Ltd. & Ors.	Ankur Goel
2.	I.A. No. 5908 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Ashutosh Dhanuka Vs. Kinjal Kumar Madhubhai Chaudhary, Resolution Professional Of Shamik Enterprises Ltd.	Rishabh Dhanuka
3.	I.A. No. 5910 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Adico Forge Kamgar Sanghatna Vs. CA Ramchandra Dallaram Choudhary, Resolution Professional For Adico Forge Pvt. Ltd. & Ors.	Hamza Lakdawala
4.	I.A. No. 5912 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Sai Balaji Facility Vs. CA Ramchandra Dallaram Choudhary, Resolution Professional For Adico Forge Pvt. Ltd. & Ors.	Hamza Lakdawala
5.	I.A. No. 5913 of 2024 in Comp. App. (AT) No. ___ of 2024	DSP Asset Managers Pvt. Ltd. Vs. Grant Thornton India (Bharat) LLP & Ors.	Mahernosh Humranwala
6.	I.A. No. 5936 of 2024 in I.A. No. ___ of 2024 in Comp. App. (AT) (Ins) No. 877 of 2021	MTL Pipes India Ltd. Vs. Vikas Prakash Gupta RP & Ors.	Karan Malhotra
7.	I.A. No. 5976 of 2024 in Restoration Application No. ___ of 2024 in I.A. No. 972 of 2024 in Comp. App. (AT) (Ins) No. 1507 of 2019	Anand Murti Vs. Soni Infratech Pvt. Ltd. & Anr.	Aditya Gauri

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Assistant Registrar